

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 876/(MAH)/2017
CA No.

CORAM:

Present: Ms. INA MALHOTRA
MEMBER (J)

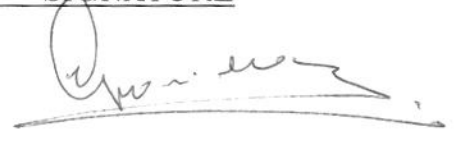
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: S. J. Impex
V/s.
Parinee Reality Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

7 Anur Panicker Advocate
Sec Respondent



Ms. GULNAR MISTRY a/w Adv. for
MR. RIHAL KAZI ilb. Petitioner/
M & M LEGAL VENTURES Financial
Creditor



ORDER

TCP No. 876/I&BP/NCLT/MB/MAH/2017

Arguments heard. Reserved for Order.

Sd/-
Ina Malhotra
Member (Judicial)